

26/11/2020

आकांशा व्यास  
AAKANKSHA VYAS  
महानगर दण्डाधिकारी (पूर्वी)-65  
Metropolitan Magistrate (East)-65  
कोर्ट नं. 03, द्वितीय मंज  
Court No. 03, 2nd Floor  
कडकडडुमा कोर्ट, दिल्ली-32  
Karkarduma Courts, Delhi

FIRNO - 56/2020

PS - PIA

Fresh Application received for giving additional direction regarding examination of Mobile phone call recording by CFSL.

Through Email today.

Present! WAPP for the State available through VC  
None for Applicant.

Relist for consideration 27/11/20.

महानगर दण्डाधिकारी (पूर्वी)-65  
Metropolitan Magistrate (East)-65  
कोर्ट नं. 03, कडकडडुमा कोर्ट, दिल्ली  
Court No. 03, KKD Courts, Delhi  
26/11/20

आकांशा व्यास  
AAKANKSHA VYAS  
महानगर दण्डाधिकारी (पूर्वी)-85  
Metropolitan Magistrate (East)-85  
कोर्ट नं. 03, द्वितीय तल  
Court No. 03, 2nd Floor  
कडकडडूमा कोर्ट, दिल्ली-32  
Karkardooma Courts, Delhi

FIR No: EV-MV-00050F/20

SI Unknown

PS PIA

26/11/20

Re: Application for releasing the mobile phone  
793 vivo received through email today

Present: Id APP for the same available through  
VC

None for Applicant -

20/11/20 to file of PS concerned be filed  
Reply for 27/11/20

महानगर दण्डाधिकारी  
Metropolitan Magistrate  
कोर्ट नं. 03, कडकडडूमा कोर्ट, दिल्ली  
Court No. 03, KKD Courts, Delhi

आकांक्षा व्यास  
AAKANKSHA VYAS  
महानगर मजिस्ट्रेट (पूर्व)-05  
Metropolitan Magistrate (East)-05  
कोर्ट नं. 03, द्वितीय तल  
Court No. 03, 2nd Floor  
कडकडडूमा कोर्ट, दिल्ली-32  
Karkardooma Courts, Delhi-32

**FIR No. 000877/2020**  
**PS PIA**  
**State vs. Not known**  
**25.11.2020**

An application for releasing of mobile on superdari moved by the applicant Sh. Hamant Kumar Sharma.

**Present:** Ld. APP for the State is present through VC.  
Counsel Sh. Gaurav is present through VC.  
Reply is received from the IO.  
I have also perused the reply of IO.

The present FIR has been transferred to PS Madhu Vihar. Hence the present application is dismissed for want of territorial jurisdiction.

Copy be sent to the Id. Counsel for applicant on his E-mail and order be uploaded on the Delhi District Court Website today.

(Aakanksha Vyas)  
MM-05 (East) KKD Court  
Delhi/25.11.2020

आकाशा व्यास  
AAKANKSHA VYAS  
महानगर दण्डाधिकारी (पूर्वी)-85  
Metropolitan Magistrate (East)-05  
कोर्ट नं. 03, द्वितीय तल  
Court No. 03, 2nd Floor  
कडकडडूमा कोर्ट, दिल्ली-32  
Karkardooma Courts, Delhi-11

26/11/20

FIR 318/19

U/S 356/379/571 D/C

PS In Pw

S/O Pankaj Singh


fresh bail Application of 437 CrPc received by email

Response: let APP for the state available  
through VC

none for Applicant-

Reply be called from IO/SHO PS concerned

for 27/11/20

  
महानगर दण्डाधिकारी (पूर्वी)-85  
Metropolitan Magistrate (East)-05  
कोर्ट नं. 03, कडकडडूमा कोर्ट, दिल्ली  
Court No. 03, KKD Courts, Delhi

आकंशा व्यास  
AAKANKSHA VYAS  
महानगर दण्डधिकारी (पूर्वी)-05  
Metropolitan Magistrate (East)-05  
कोर्ट नं. 03, द्वितीय तल  
Court No. 03, 2nd Floor  
कडकडडूमा कोर्ट, दिल्ली-110002  
Karkardooma Courts, Delhi - 110002

FIR 329/19

PS: Sanku

U/S 25/54/59 Act -

SIN Panraj

26/11/20

Receipt appreciation of bail of 437 CTC received  
- they email today.

Pr! Ld APP for the state available - they VC  
none for Arenal

from  
Reply recalled IO / SHO of PS concerned ~~be filed~~

for 27/11/20

  
MM-R

महानगर दण्डधिकारी (पूर्वी)-05  
Metropolitan Magistrate (East)-05  
कोर्ट नं. 03, कडकडडूमा कोर्ट, दिल्ली  
Court No. 03, KKD Courts, Delhi

AAKANKSHA  
महानगर न्यायालय (M.M.T.)  
Metropolitan Magistrate Court No. 03  
कोर्ट नं. 03, द्वितीय मंज  
Court No. 03, 2nd Floor  
कडकडूना कोर्ट, दिल्ली-11002  
Karkardooma Courts, Delhi-02

FIR 048/20

DS 392/411/34 TPO

PS : PIA

SIN : vijay

26/11/20

Fetch Application for Bail vs 37 CRG on  
received on email today.

Present : koi APP for the state is present  
through VC

Reply from ID/SHO PS concerned to call

for 27/11/20

  
MMT

26/11/20  
Court No. 03, Karkardooma, Delhi  
Metropolitan Magistrate Court No. 03  
कोर्ट नं. 03, कडकडूना कोर्ट, दिल्ली